#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA STARRED QUESTION NO.164 TO BE ANSWERED ON THE 21<sup>ST</sup> DEEMBER, 2018 FUNCTIONALITY OF NEWLY SET UP AIIMS DEPARTMENTS

#### \*164. DR. HEENA VIJAYKUMAR GAVIT: SHRI DHANANJAY MAHADIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted any assessment regarding functionality of departments under newly established AIIMS during the last four years, if so, the details thereof and if not, the reasons therefor;
- (b) whether it is a fact that out of 42 departments in the new AIIMS, 6 to 14 speciality and super-speciality departments have not become functional, if so, the reasons therefor;
- (c) the time by which the Government proposes to make all the departments fully functional, institution-wise;
- (d) the details of the steps taken/being taken by the Government to ensure full functionality of all departments under the six new AIIMS, State/UT and year-wise since 2014; and
- (e) the details of the percentage of healthcare budget spent on ensuring proper functioning of all departments in Government hospitals, State/UT and year-wise since 2014?

#### **ANSWER**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (e): A Statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.164\* FOR 21<sup>ST</sup> DECEMBER, 2018

- (a) The Ministry has been reviewing the functioning of the departments in the functional new AIIMS on regular basis.
- (b) No. Out of the 42 Departments in the functional new AIIMS, 0 to 7 Specialty and Super-specialty departments have not become functional. The main reason for non-functioning of Specialties / Super Specialties is non-availability of faculty in the concerned Specialties / Super-specialties.
- (c) All sanctioned Specialties and Super-Specialties are expected to be functional in all the functional AIIMS by June, 2019.
- (d) The steps taken by the Government to ensure full functionality of all Departments under the six new AIIMS are as below:-
  - A Central Institute Body has been created and empowered to take common policy decisions concerning all AIIMS to bring uniformity in policies across all AIIMS and to facilitate effective Governance of the AIIMS.
  - ii. To facilitate expeditious filling up of vacancies, standing HR Committees have been constituted for each of the aforesaid six AIIMS.
  - iii. Recruitment exercises are being held regularly in all the six AIIMS.
  - iv. System of walk-in-interview for engagement of faculty on contract basis has also been introduced.
  - v. The upper age limits for direct recruitment against the posts of Professor and Additional Professor in the six AIIMS have been raised from the present 50 years to 58 years. This will make available experienced willing faculty of various Government Medical Colleges.

- vi. Filling up of vacant faculty posts in the new AIIMS by taking serving Faculty from Government Medical Colleges / Institutes on deputation basis has also been allowed.
- vii. Contractual engagement of retired faculty of Government Medical Colleges / Institutes has also been allowed to meet the shortage of Faculty in the six new AIIMS.
- viii. Visiting Faculty scheme in new AIIMS has been formulated to allow national and international faculty to work in new AIIMS for teaching and academic purposes.
  - ix. Overseas citizens of India have been allowed to join as teaching faculty in new AIIMS.
- (e) Health is a State subject. Hence, exhaustive data regarding percentage of healthcare budget spent in functioning of departments of all Government Hospitals State / UT wise is not available with the Ministry.

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